

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1642 OF 2005

STATE OF M.P.

Appellant (s)

VERSUS

BADRI YADAV & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 17/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant(s)

Mr. Siddhartha Dave, Adv.
Ms. Vibha Datta Makhija, Adv.

For Respondent(s)

Mr. A.T.M. Rangarmanujam Sr. Adv.
Mr. B.S. Jain, Adv.
Mr. Ajay Veer Singh Jain, Adv.
Ms. Charuwali Khanna, Adv.
Mr. M.L. Sharma, Adv.

Mr. R.D. Upadhyay, Adv.

UPON hearing counsel the Court made the following

O R D E R

Await receipt of the record.

(Ravi P. Verma)

(Anand Singh)

